

(234)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

D.A. 857/94.

Dt.of Decision : 2-9-94.

P.K. Kutty Nair

.. Applicant.

vs

1. Union of India, rep. by its Secretary, Dept. of Science and Technology, Technology Bhavan, New Mehrauli Rd., New Delhi - 110 016.
2. Surveyor General of India(SG), Survey of India, Hathibarkala Estate, Post Box No. 37, Dehradun(UP)-248 002.
3. Director, R&D Directorate, Survey of India, Uppal, Hyderabad. .. Respondents.

Counsel for the Applicant : Mr. PB. Vijayakumar

Counsel for the Respondents : Mr. N.R. Devaraj, Sr. CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE CHAIRMAN
THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

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Order

(As Per Hon. Mr. Justice V.Neeladri Rao, VC)

Heard Sri P.B. Vijayakumar, learned counsel for the applicant and Sri N.R. Devaraj, learned counsel for the respondents.

2. Admit.

3. This OA is filed praying for a direction to the respondents to consider the case of applicant for promotion to the post of Office Superintendent/ SGO Superintendent/ and Establishment Account Officer with effect from the date on which his junior has been promoted by keeping in view the revised seniority list dated 20-8-93 and 28-3-1994 of UDCs and Head Clerks respectively with all attendant and consequential benefits including arrears of difference in pay.

4. It is stated that pursuance of the orders of the Karnataka High Court, the seniority lists in regard to UDCs and Head Clerks were revised, and the revised seniority lists in regard to UDCs and Head clerks are as on 20-8-1993 and 28-3-1994 respectively. On the basis of the written instructions for the respondents, Sri N.R. Devaraj, learned Standing counsel submitted that some surplus staff of Rehabilitation Department were also transferred to Geological Survey of India and at their instance, the Allahabad Bench, had given some directions in February, 94, ^{and to} that provisional UDC Seniority list was prepared, and there were numerous representations as against the said provisional seniority list for UDCs, a

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Committee was ~~going to be~~ constituted for the same and that committee submitted a report on 16-8-94 and the final decision would be taken within three months.

5. Hence call on 30-11-1994 for final hearing below admissions. For replies in the meanwhile. /

A. B. Gorthi
(A. B. Gorthi)
Member (Admn)

V. Neeladri Rao
(V. Neeladri Rao)
Vice Chairman

Dated : September 2, 94
dictated in Open Court

Pratap Gaur
Deputy Registrar (J) CC

To

1. The Secretary, Union of India,
Dept. of Science and Technology,
Technology Bhavan, New Mehrauli Road, New Delhi-16.
2. The Surveyor General of India (SG)
Survey of India, Hathibarkala Estate,
P.B.No. 37, Dehradun (UP) 248001
3. The Director, R&D Directorate,
Survey of India, Uppal, Hyderabad.
4. One copy to Mr. P. B. Vijayakumar, Advocate, CAT. Hyd.
5. One copy to Mr. N. R. Devraj, Sr. CGSC. CAT. Hyd.
6. One spare copy.

pvm

6/10/94

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE-CHAIRMAN

AND

A. B. Gorfeh.
THE HON'BLE MR. K. RANGARAJAN : M(ADN)

DATED: 29 - 1994

ORDER/JUDGMENT

M.A.No./R.A/C.A.No.

in

O.A.No. 857/94.

(T.A.No. (W.P.NO)

Admitted and Interim directions
Issued.

Allowed. post a/s/ 30/11/94

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

pvm

